

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCRLMP. NOS. 3231/2015 & 3230/2015 in
Criminal Appeal No(s).808/2014

RAJESHWAR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(for bail and exemption from filing O.T. and office report)

Date : 02/07/2015 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE S.A. BOBDE

For Appellant(s) Mr. Anurag Tomar, Adv.
Mr. Ayush Negi, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Mr. V.K. Shukla, AAG
Ms. Alka Saxena, Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Application for exemption from filing Official
Translation is allowed.

Application for bail is rejected.

(SANJAY KUMAR-I)
COURT MASTER(CHANDER BALA)
COURT MASTER